

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Dr. Dr. 10.3.03

~~Counts not filed~~
 Reply to MA 1106/02
 not also filed.
 (Disp. 2 matter)
 Adito 31.3.03

for
 28/3

Bund

Order dated 20/02/2003

On the prayer of the
^{Standing}
 learned Counsel appearing for
 the Respondents, time is
 granted to file objection to
 MA NO 1106/02 till 10/03/03

[Signature]
 Vice Chairman
[Signature]
 Member (J)

Order dated 10.3.03

On the prayer of Shri D.N.
 Mishra, adjourned to 31.3.03
 for filing counter.

[Signature]
 Vice Chairman
[Signature]
 Member (J)

31.3.03

None appeared for the applicant
 when called. Shri D.N. Mishra is present
 and heard. M-A. 1106/02 is dismissed
 for non-prosecution.

[Signature]
 Vice Chairman
[Signature]
 Member (J)